

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1910  
ANSWERED ON:11.08.2011  
VIOLATION OF AUDITING NORMS BY IPL TEAMS  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Institute of Chartered Accountants of India(ICAI) has hinted about irregularities in the accounts and violation of auditing norms by every Indian Premier League (IPL) team in last two seasons and evasion of income tax by all cricketers;
- (b) if so, the details thereof;
- (c) whether Government is considering to take stern action against the violators; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) No, Madam.
- (b) to (d) Do not arise.